

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) CP 1 of 2019/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2020**

Name of the Company: Peoples International & Services Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: Section 90(7) of Co. Act, 2013

ORDER

Learned Counsel Mr. Hamesh Naidu appeared for the respondent.

Matter stands adjourned for further consideration on 31.07.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 3rd day of July, 2020

PC


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**